

14.16 hrs.

Title: Introduction of the Salaries and Allowances of Officers of Parliament (Second Amendment) Bill, 2002*

MR. CHAIRMAN : Now, the House shall take up item no. 13 -- Bill for introduction.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI PRAMOD MAHAJAN): Sir, I beg to move for leave to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Officers of Parliament Act, 1953. "

The motion was adopted.

SHRI PRAMOD MAHAJAN: Sir, I introduce** the Bill.

* Published in the Gazette of India, Extraordinary, Part-II. Section 2, dated 7.5.2002

** Introduced with the Recommendation of the President.